



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

N O T I C E

IT IS FOR INFORMATION TO ALL CONCERNED THAT THE BELOW MENTIONED CASES LISTED ON **19-10-2020** WILL BE TAKEN UP BY THE HON'BLE COURTS VIA REMOTE VIDEO CONFERENCING AS FOLLOWS:

| NAME OF THE HON'BLE JUDGE(s) | ITEM NO(s). |
|---|--|
| HON'BLE THE CHIEF JUSTICE (ACTING) AND HON'BLE MR. JUSTICE M.R. PATHAK AND HON'BLE MR. JUSTICE SUMAN SHYAM | ITEM NO(S) 1 |
| HON'BLE THE CHIEF JUSTICE (ACTING) AND HON'BLE MR. JUSTICE M. CHOUDHURY | ITEM NO(s). 2 & 5 |
| HON'BLE MR. JUSTICE M.R. PATHAK | ITEM NO(s) 5,26,51,52,56,65,68 & 70 (After completion of other matters subject to availability of time) |
| HON'BLE MR. JUSTICE M. BHUYAN AND HON'BLE MR. JUSTICE S. SAIKIA | ITEM NO(s). 15 |
| HON'BLE MR. JUSTICE S. SHYAM | ITEM NO(s). 36 |
| HON'BLE MRS. JUSTICE R.K PHUKAN | ITEM NO(s) 28 & 32 |
| HON'BLE MR. JUSTICE A.M.B. BARUA | ITEM NO(s). 18, 24 AND 25 |
| HON'BLE MR. JUSTICE M.A. ALI | ITEM NO(s). 21 |
| HON'BLE MR. JUSTICE S. K MEDHI | ITEM NO(s.) 31 |
| HON'BLE MR. JUSTICE S. SAIKIA | ITEM NO(s). 1 ,2 & 3 |

BY ORDER

Dated Guwahati, the 16th October, 2020.

THE GAUHATI HIGH COURT
(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTICE

Dated Guwahati the 16th October, 2020

All the Learned Advocates are requested to submit their details in the format given below, to the office of the Registrar (Judicial) on or before 10-11-2020, during the office working hours, for availing the various e-services of the Gauhati High Court, such as facilities for Video Conferencing, e-filing, etc.

BY ORDER
REGISTRAR (JUDICIAL)

FORM-A

(to be filled in Capital letters)

ADVOCATE'S DETAILS FOR UPDATION OF MASTER DATABASE

| | | |
|---|-----------------------|---|
| Name of Advocate (Short name for Cause-list) | | <p align="center">FOR OFFICE USE</p> <p>Advocate Code :</p> <div style="border: 1px solid black; width: 150px; height: 30px; margin: 5px auto;"></div> <p>Remarks (if any) :</p> <p>Acknowledgement Received Date :</p> |
| Full Name | | |
| Date of Birth | | |
| Bar Registration No. | | |
| Gender | | |
| e-mail ID | | |
| Mobile No. | | |
| Phone No. 1 | | |
| Phone No. 2 | | |
| Fax No. | | |
| | Office/Chamber | Residence |
| Address | | |
| State & PIN | | |
| District | | |
| Town | | |
| Ward | | |
| Taluka/Sub-Div. | | |
| Village | | |

Date :

Signature of the Advocate

Acknowledgement Slip

| | | |
|------------------|--|--|
| Name of Advocate | | FOR OFFICE USE ONLY |
| | | Advocate's Code : |
| Mobile No. | | <div style="border: 1px solid black; width: 150px; height: 25px; margin: 0 auto;"></div> |

Authorised Signatory

LD. ADVOCATES WHO HAVE ALREADY SUBMITTED FILLED UP FORMS WITH COMPLETE DETAILS EARLIER, NEED NOT SUBMIT AGAIN)